

Pradesh during the current year by the World Bank through the Power Finance Corporation for the modernisation programmes of the State electricity board, and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) (a) and (b) The World loan to Power Finance Corporation has become effective w e f 18 3 92 No amount has been provided to any state during the current year under this loan

Headquarter of DVC

5153 SHRI SURAJ MANDAL Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state

(a) whether the Government propose to shift the headquarters of D V C from Calcutta to Dhnbad in Maithan, and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) (a) No such decision has been taken

(b) Does not arise

[English]

Tourism Development Schemes for Kerala

5154 PROF. K.V. THOMAS
SHRI THAYIL JOH
SHRI KODIKKUNNIL
SURESH

Will the Minister of CIVIL AVIATION

AND TOURISM be pleased to state

(a) the number and names of tourism projects of Kerala which are pending for want of clearance by Union Government, and

(b) the financial assistance proposed to be provided for development of tourism in Kerala during 1992-93 and Eighth plan as a whole?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA) (a) Out of the projects/schemes identified for Central financial assistance during 1991-92 at the request of Government of Kerala, a project for Microlite Flying is under correspondence with the state Government For projects at Pathiramanal, Veli and Ochira also, details are awaited from the State Government

(b) Development of tourism is primarily the responsibility of the state Governments However, Central financial assistance is extended to the state Governments for specific projects, based on their merits availability of funds and *inter se* priorities For the year 1992 93 and the Eighth Plan, Central financial assistance would extended based on the above criterion

Autonomy to Akashvani and Doordarshan

5155 SHRI V. DHANANJAYA
KUMAR
SHRI BRAHMANAND
MANDAL

Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) the progress made by the Government in conferring autonomy to Akashvani and Doordarshan under the Prasar Bharti Act 1990, and

(b) by when it is likely to be brought before Parliament ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) and (b). many essential formalities need to be completed and various steps taken before the Prasar Bharti can be established. Ministry is seized of the issue and the Government remains committed for the same.

Conference for Cellular Telephone

5156. SHRIMATI SURYAKANTA PATIL:
SHRI ARVIND TULSIRAM KAMBLE:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government are aware that Department of Telecommunications had called for a free bid conference for cellular telephone last month;

(b) if so, the details thereof;

(c) whether the venue of the conference was shifted at the last minute;

(d) if so, the reasons therefor.

(e) whether the Department of Telecommunications achieved the purpose for which the bidders conference was called and if not, the reasons therefor;

(f) the policy of the Government for franchising the value added services, and

(g) the names of bidders, Indian and Foreign, who attended bidder conference?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI

P.V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) The (Pre-bid) bid conference was called on 20th February, 1992 as per the provisions of the Tender document.

(c) Yes Sir.

(d) the capacity of Conference Hall in Sanchar Bhavan was not sufficient to accommodate the expected gathering of prospective bidders.

(e) Yes, Sir.

(f) The Government have decided to franchise the value added services to private and public sector companies.

(g) The list of the companies whose representatives attended the bidders conference is given in the statement attached

Name of the Bidder Companies (Indian & Foreign) who attend the Pre-bid conference.

<i>S: No.</i>	<i>Name of the Company</i>
1.	A T & T New Delhi
2.	A T & T India Ltd.
3.	Arya Communication
4.	A T & T International
5.	Ashok leyland
6.	Ashok Jaipuna
7.	Alcatel Modi Network
8.	Archana Telecom Service
9.	Arun Anand